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IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 9115/2020, CM APPLS. 31386-87/2021, 4169/2022, 17657/2022

NATIONAL M.SC. MEDICAL TEACHERS

ASSOCIATION (REGD)

..... Petitioner

Mr. J. Sai Deepak, Mr. Avinash Through:

Kumar Sharma and Mr. Ankur Vyas,

Advocates.

versus

NATIONAL MEDICAL COMMISSION

& ORS.

.... Respondents

Ms. Monika Arora, Mr. Yash Tyagi, Through:

Mr. Subhrodeep, Advocates.

Ms. Mrinmoi Chatterjee, Advocate

for R-3.

Mr. Wadhwa. Senior Darpan Advocate with Mr. A.K. Nijhawan, Abdul Arun and Mr. Wahid.

Advocates for R-4.

W.P.(C) 10633/2020

ASSOCIATION OF PHDS IN MEDICAL SCIENCES(REGD)

..... Petitioner

Mr. Kumar Rajesh Singh and Ms. Through:

Punam Singh, Advocates.

versus

NATIONAL MEDICAL COMMISSION & ANR. Respondents

Mr. Vikram Jetly, CGSC and Ms. Through:

Shreya Jetly, Advocates for R-2.

Mr. Shivendra Singh and Mr. Bikram

Dwivedi, Advocates for R-3.

Mr. A.K. Nijhawan, Arun and Mr.

Abdul Wahid, Advocates for R-4.

W.P.(C) 9115/2020 & connected matters

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+ W.P.(C) 8161/2021 & CM APPL. 25361/2021

RAKESH KUMAR & ORS.

..... Petitioners

Through:

Mr. J. Sai Deepak, Mr. Avinash

Kumar Sharma and Mr. Ankur Vyas,

Advocates.

versus

NATIONAL MEDICAL COMMISSION & ANR. Respondents

Through: Ms. Monika Arora, Mr. Yash Tyagi,

Mr. Subhrodeep, Advocates.

+ W.P.(C) 11452/2021 & CM APPL. 35255/2021, 42699/2021,

43077/2021

ANAND SWAROOP & ORS.

..... Petitioners

Through:

Mr. Animesh Kumar & Nishant

Kumar, Advocates.

versus

NATIONAL MEDICAL COMMISSION & ORS. Respondents

Through: Ms. Monika Arora (CGSC),

Mr. Jitendra Kumar Tripathi (GP),

Mr. Yash Tyagi, Advocates

Jivesh Kumar Tiwari, Senior Panel

Counsel for UOI.

+ W.P.(C) 14101/2021 & CM APPL. 44488/2021

DR. RITESH KUMAR

..... Petitioner

Through:

Mr. J. Sai Deepak, Mr. Avinash

Kumar Sharma and Mr. Ankur Vyas,

Advocates.

versus

NATIONAL MEDICAL COMMISSION & ANR. Respondents

Through: Ms. Monika Arora (CGSC), Mr.

Jitendra Kumar Tripathi and Mr.

Yash Tyagi, Advocates.

W.P.(C) 9115/2020 & connected matters

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+ W.P.(C) 1368/2022 & CM APPLS. 3982/2022, 50999/2022

ASSOCIATION OF CLINICAL BIOCHEMISTS AND MICROBIOLOGISTS- ACMB (REGD). Petitioner

Through: Mr. Jay Savla, Senior Advocate with

Mr. Rajpal Singh and Mr. Jasdeep

Singh Dhillon, Advocates.

versus

NATIONAL MEDICAL COMMISSION & ORS. Respondents

Through: Ms. Monika Arora (CGSC), Mr.

Jitendra Kumar Tripathi and Mr.

Yash Tyagi, Advocates.

Mr. Apoorv Kurup, CGSC with Mr. Ojaswa Pathak, Advocate for UOI

and UGC.

+ W.P.(C) 1607/2022 & CM APPL. 4626/2022, 8761/2022 ALL INDIA PRE AND PARA CLINICAL MEDICOS

ASSOCIATION Petitioner

Through: Ms. Mrinmoi Chatterjee, Advocate

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Jay Savla, Senior Advocate with

Mr. Rajpal Singh and Mr. Jasdeep Singh Dhillon, Advocates fir ACBM. Mr. J. Sai Deepak, Mr. Avinash Kumar Sharma and Mr. Ankur Vyas,

Advocates.

AND

+ W.P.(C) 7927/2022 & CM APPL. 25152/2022

CHAHAT CHOUDHARY

..... Petitioner

Through: Mr. Vishal Kalra, Advocate.

W.P.(C) 9115/2020 & connected matters

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versus

NATIONAL MEDICAL COMMISSION AND ORS.... Respondents

Through: Mr. Shubham Bhalla and Ms. Ragini

Sharma, Advocates for R-4.

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA HON'BLE MR. JUSTICE VIKAS MAHAJAN

> ORDER 13.02.2023

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- 1. Arguments heard in part.
- 2. List for further hearing on 20.02.2023.

SANJEEV SACHDEVA, J

VIKAS MAHAJAN, J

FEBRUARY 13, 2023 NA

W.P.(C) 9115/2020 & connected matters